

ITEM NO.8

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2039/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

Date : 10-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

For Respondent(s)

Mr. Ashish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent No.2 but none has
entered appearance.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. Parties may file additional
documents in the meantime.

SUJATA SINGH
Registrar

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